

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A. No.114 of 1996

Thursday, this the 25th day of January, 1996

CORAM

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN

HON'BLE MR P V VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

M P Muthukoya, Football Coach,
Regional Coaching Sub Centre,
Androth Island,
Union Territory of Lakshadweep.

..Applicant

By Advocate Mr Shafik M.A.

Vs

1 The Director of Education,
Union Territory of Lakshadweep,
Kavaratti.

2 The Secretary, Department of Education,
Union Territory of Lakshadweep,
Kavaratti.

3 Union of India represented by
the Administrator,
Union Territory of Lakshadweep,
Kavaratti.

..Respondents

By Advocate Ms. Sindhu Verma for Standing Counsel for
Lakshadweep Administration.

The application having been heard on 25th January 1996,
the Tribunal on the same day delivered the following :

O R D E R

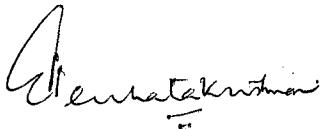
CHETTUR SANKARAN NAIR (J), VICE CHAIRMAN

Applicant seeks a declaration that he is eligible
to be considered for appointment as Assistant Educational
Officer (Physical Education). He is now working as a
Football Coach. The post of Football Coach is not shown
in the feeder category. This may be an omission or an
accident, submits applicant.

2 It is for the respondents to consider the matter and pass appropriate orders on A-4 representation made by applicant. First respondent will do so as expeditiously as possible. Till such time the post in question should not be filled up.

3 Original application is disposed of with the aforesaid directions. No costs.

Dated the 25th January, 1996.


P V VENKATAKRISHNAN

ADMINISTRATIVE MEMBER


CHETTUR SANKARAN NAIR (J)
VICE CHAIRMAN

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LIST OF ANNEXURE

1. Annexure A-4: true copy of the representation dated 31.7.95 submitted by the Applicant before the first respondent.

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